GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION

LOK SABHA STARRED QUESTION NO. 54*

TO BE ANSWERED ON DECEMBER 02, 2015

HOUSING SCENARIO

No. *54. SHRI RAM CHARITRA NISHAD: SHRI K. PARASURAMAN:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government is facing a housing deficit in and around the urban centres and if so, the details thereof;
- (b) the average time taken in clearing an affordable housing project and reasons for the inefficiency shown, if any;
- (c) whether the Government has asked the States to reduce stamp duties, registration and conversion fee so that the housing stock for the poor and low income people is quickly filled across the various cities of the country; and
- (d) if so, the response received by the Government from the State Governments in this regard?

ANSWER

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION [SHRI M.VENKAIAH NAIDU]

(a) to (d): A Statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 54* FOR 02.12.2015 REGARDING "HOUSING SCENARIO"

- (a): A Technical Group constituted by Ministry of Housing and Urban Poverty Alleviation in 2012 has estimated the urban housing shortage of 18.78 million for the entire country
- (b): Land and colonisation being state subjects, there is no data available with the Government of India on the average time taken in clearing an affordable housing project, which would vary from State to State.
- (c) & (d): With an objective to make housing projects affordable and accessible to the intended beneficiaries, Pradhan Mantri Awas Yojana (PMAY) (Urban) Mission Guidelines envisages that the States and Cities may extend concessions such as their State subsidy, land at affordable cost, stamp duty exemption etc.

In addition, the Government has been requesting states to consider providing incentives for promoting affordable housing including reduction in stamp duties, registration and conversion charges etc.

Further, the Draft Model State Affordable Housing Policy also outlines, reduction of stamp duty as one of the incentives to promote affordable housing. Some of the States have drafted their respective state Affordable Housing Policies that outline incentives such as reduction or waiver of stamp duties, registration and conversion charges.
